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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP 199-A/2016 with TP No. 199/397-398/NCLT/AHM/2016
CA. 112/2013 with C.P. No. 198/397-398/NCLT/AHM/2007**





Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017**

Name of the Company: Jagran Prakashan Ltd.
V/s.
Jagran Publication Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Pallav Kumar with Mr. Rohan Shah	Advocate	Resp. no. 2	
2.	MR. DHRUV DEWAN MR. KOSTUBH DEVNANI	Advocate "	Petitioner "	
3.	Saurabh Soparkar Senior Advocate with Poonam Mathur with Trisha Baxi for Singh & Co.	Advocate	Respondent No. 5 & 6	
4.	Pooja Bhardwaj (Trivedi's Law Office)	Advocate	Respondent No. 7	

ORDER

Learned Advocate Mr. Dhruv Dewan with Learned Advocate Mr. Kostubh Devnani present for Original Petitioner. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Ms. Poonam Mathur with Learned Advocate Mr. Trisha Baxi present for Original Respondents no. 5 and 6. Learned Advocate Mr. Pallav Kumar with Learned Advocate Mr. Rohan Shah present for Original Respondent no. 2. Learned Advocate Ms. Pooja Bhardwaj i/b Trivedi Law Office present for Respondent no. 7. None present for other Original Respondents.

Heard further arguments of Learned Senior Counsel for Original Respondents no. 5 and 6.

For hearing the arguments of Respondents, list the matter on 20.12.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 19th day of December, 2017.